

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:7  
ANSWERED ON:22.11.2012  
ENVIRONMENTAL CLEARANCE FOR POWER PROJECTS  
Virendra Kumar Shri

**Will the Minister of POWER be pleased to state:**

- (a) whether several power projects are pending due to the absence of environmental clearance from the Ministry of Environment and Forests;
- (b) if so, the details thereof, Project and State-wise; and
- (c) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 7 TO BE ANSWERED IN THE LOK SABHA ON 22.11.2012 REGARDING ENVIRONMENTAL CLEARANCE FOR POWER PROJECTS.

(a) & (b) : Construction of six Hydro Electric Power Projects (HEPs) is held up due to absence of Environment clearance by Ministry of Environment & Forests (MoEF). The State-wise details of such HEPs are given in Annex.

(c) : MoEF accords Environment clearance to Power Projects as per defined procedures laid down through various Notifications issued by them from time to time. At times, concerns have been expressed by CPSUs regarding non-receipt of timely Environmental clearance. The status of Environment clearance for Power Projects is being monitored regularly by Ministry of Power (MoP). Regular interaction is also held by MoP with MoEF for expediting the clearances. The CPSUs and other projects developers are also pursuing the matter at the appropriate level to get the clearance expedited. The specific issues pertaining to Environment clearance are also taken up at various fora for resolution.